

Public Announcement has been made in The Financial Express
(English) and The Hindu (Tamil), Chennai

FORM A PUBLIC ANNOUNCEMENT <i>(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)</i>	
FOR THE ATTENTION OF THE STAKEHOLDERS OF MARTRADE INDIA SHIPPING AND LOGISTICS PRIVATE LIMITED	
Relevant Particulars	
1. Name of Corporate Person	Martrade India Shipping And Logistics Private Limited
2. Date of Incorporation of Corporate Person	09 September 2020
3. Authority Under Which Corporate Person Is Incorporated / Registered	Companies Act / Registrar of Companies
4. Corporate Identity Number	U63030TN2020FTC137790
5. Address of The Registered Office and Principal Office (if any) of Corporate Person	Registered Office: G1, #4/608, V.O.C Street, Desk # 273, Kottivakkam, Perungudi, OMR, Chennai – 600041, Tamil Nadu, India
6. Liquidation Commencement Date of Corporate Person	23 March 2026
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Krishna Chamadia Address: B-13, Anjani Complex, Parera Hill Road, Andheri East, Mumbai 400099 Email: ksca.lbc@gmail.com Mobile: 9833909615 Regn. No.: IBBI/IPA-001/IP-P00694/2017-2018/11220
8. Address and e-mail to be used for correspondence with the Liquidator	Address: B-13, Anjani Complex, Parera Hill Road, Andheri East, Mumbai - 400099 Process Email Id: martrade.lbc@gmail.com
9. Last Date for Submission of Claims	22 April 2026

Notice is hereby given that the Martrade India Shipping And Logistics Private Limited has commenced voluntary liquidation on 23 March 2026
The stakeholders of Martrade India Shipping And Logistics Private Limited are hereby called upon to submit a proof of their claims, on or before 22 April 2026, to the liquidator at the address mentioned against item 8.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or preferably by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.
Krishna Chamadia
Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220
25 March 2026, Mumbai

